

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

CP NO. 58/2004  
OA NO. 2390/2002

This the 6th day of April, 2004

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HON'BLE SH. V.K. MAJOTRA, VICE CHAIRMAN (A)  
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Sh. Krishan Yadav  
S/o Sh. Daryao Singh,  
R/o RZ-35, A-1, Dharan Pura,  
Najafgarh, Delhi-43.

(By Advocate: Sh. K.K.Singh)

Versus

1. Mrs. Sailja Chandra  
Chief Secretary,  
Govt. of NCT of Delhi  
Delhi Sachivalaya  
Players Building,  
I.P.Estate, New Delhi.
2. Sh. B.B.Selvraj,  
Secretary Services,  
Govt. of NCT of Delhi  
Delhi Sachivalaya  
Players Building,  
I.P.Estate, New Delhi.

(By Advocate: Sh. Ajesh Luthra)

O R D E R (ORAL)

By Sh. V.K. Majotra, Vice Chairman (A)

Compliance affidavit has been filed by the respondents.

Counsel for applicant seeks and is allowed to withdraw the CP.

CP is dismissed as withdrawn. Notices are discharged.

Applicant shall have liberty to resort to legal remedy in case of remaining aggrieved.

  
( KULDIP SINGH )  
Member (J)

'sd'

  
( V.K. MAJOTRA )  
Vice Chairman (A) 6/4/04